

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

16/112(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
01.03.2018.

NAME OF THE COMPANY: M/s. G K Dairy and Milk Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

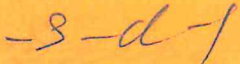
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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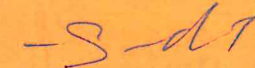
	For the Petitioner:	Mr. Achint Gupta, Advocate		
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	For the Respondent:	Advocate		
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ORDER

Renotify this case on 3.4.2018 for further directions.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)